

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) (Ins) No. 271 of 2020**

**IN THE MATTER OF:**

**Mr. Subhash Agrawal**

**...Appellant**

**Vs.**

**M/s AU Small Finance Bank Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Chandra Shekhar Yadav, Advocate.**

**For Respondents:**

**Mr. Samarendra Kumar, Mr. Rakesh Jain,  
Advocates for R-1.**

**Mr. Ravi Kapoor(IRP).**

**ORDER**

**(Through Virtual Mode)**

**14.12.2020:** For filing of 'Rejoinder' by the Appellant, at request, of Learned Counsel Mr. Chandra Shekhar Yadav, the matter is adjourned to 12<sup>th</sup> January, 2021. Mr. Ravi Kapoor (IRP) is required to file the 'Status Report' on behalf of the Respondents and the copy of the same shall be served to the Learned Counsel for the Appellant well in advance before the next date of hearing.

The Registry is directed to List the matter on **12<sup>th</sup> January, 2021.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

sr/rr